

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION NO. 2798

TO BE ANSWERED ON FRIDAY, THE 3rd AUGUST, 2018 /SHRAVANA 12, 1940 (SAKA)

Goods and Services Tax Network

**2798. DR. KIRIT P. SOLANKI:
SHRI OM BIRLA:**

Will the Minister of FINANCE be pleased to state:

- (a) the total number of businesses, individuals and unofficial entities that are registered with the Goods and Services Tax Network (GSTN);
- (b) the percentage of total registered businesses, individuals and unofficial entities that are using the GSTN to file their returns and pay taxes;
- (c) whether the GSTN has suffered any technical glitches since it became operational and if so, the present capacity of GSTN and steps taken to reduce such glitches in the future; and
- (d) whether the GSTN includes a provision for an offline utility for entry of details to reduce inadvertent errors that might occur during online filing and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)**

- a) The number of taxpayers registered under GST, as per their constitution, as on 29.07.2018, are given in the Annexure-1.
- b) All the taxpayers are filing their GST Returns through the GST Infrastructure, either through the GST Portal, or through their GSP (GST Suvidha Provider).
The month-wise percentage filing for the Financial Year 2018-19, as on 26.07.2018, is given in the Annexure-2.
- c) GST Portal faced unplanned downtime due to technical glitches on six separate occasions since it became operational. Immediately upon receiving the alert of malfunctioning on the above dates of the Hardware/Software Component through GST System monitoring apparatus, the technical team of GSTN, MSP Infosys and OEM manufacturer were activated to diagnose and resolve the problem. Root cause was identified and expeditiously rectified. To prevent future incidents, additional monitoring has been established. The processes for routine maintenance of the effected Software/Hardware component has been recalibrated to ensure safeguards against similar issues in future.
- d) Offline Utilities had/have been made available for the following Forms:

GSTR-1
GSTR-4

GSTR-3B
GSTR-11
GSTR-6
GST TRAN-01
GST TRAN-02
GST ITC-01
GST ITC-03
GST ITC-04

ANNEXURE-1

Number of Taxpayers as on 29.07.2018

Constitution of Business	No. of Tax Payers
Foreign Company	1572
Foreign Limited Liability Partnership	82
Government Department	6025
Hindu Undivided Family	70646
Limited Liability Partnership	47229
Local Authority	5760
Partnership	1146531
Proprietorship	9152672
Public Sector Undertaking	2639
Public Limited Company	70794
Private Limited Company	596897
Society/ Club/ Trust/ AOP	107392
Statutory Body	1068
Unlimited Company	100
Any other body notified by committee	110

Others	29970
Grand Total	11239487

ANNEXURE-2

Percentage filing compared to taxpayers liable to file Return
(as on 26.07.2018)

Return Type	Taxpayer	Tax Period		
		July'17	August'17	Sept'17
GSTR 1	Regular	76.47%	71.90%	79.62%
GSTR 3B		85.00%	91.29%	90.64%
GSTR 4	Composition			83.55%

Return Type	Taxpayer	Tax Period		
		October'17	Nov'17	Dec'17
GSTR 1	Regular	69.41%	76.78%	75.79%
GSTR 3B		85.14%	87.30%	85.80%
GSTR 4	Composition			82.05%

Return Type	Taxpayer	Tax Period		
		January'18	February'18	March'18
GSTR 1	Regular	71.68%	69.40%	67.40%
GSTR 3B		84.52%	83.25%	81.38%
GSTR 4	Composition			73.42%

Return Type	Taxpayer	Tax Period		
		April'18	May'18	June'18
GSTR 1	Regular	48.46%	44.98%	36.17%
GSTR 3B		79.27%	75.94%	69.39%

GSTR 4	Composition		68.80%
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